

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 113

CP (IB) No.89/Chd/Pb/2023

**IN THE MATTER OF:**

M/s Gaursons Hi-tech  
Infrastructure Pvt. Ltd.

...Petitioner

Vs.

M/s Vera Developers Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 21.08.2024.

Sd/-

Court Officer

Preeti  
02.07.2024